

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1071(ND)/2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.04.2019

NAME OF THE COMPANY: M/s. State Bank of India V/s. M/s. Shri Shyam
Ji Ahrico Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

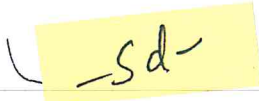
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Vishnu Kumar, Advocate for the Petitioner

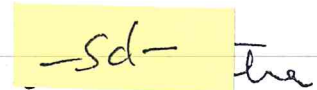
Mr. Bharat Grotra, Advocate for Respondent

ORDER

CA 326/2019 has been filed by the RP under Section 19(2) and 19(3) of the Code. Reply by the Ex-Director has been filed. Vide this application, the RP seeks certain documents and information detailed at page 43 of their application. Last opportunity is given to the Ex-Directors to comply in this respect. List this application for further consideration on 24th April, 2019. The Ex-Directors are also directed to be present before this Bench.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)